

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 5
(IB)-497(PB)/2019

IN THE MATTER OF:

Manish Kumar Pandey

....

PETITIONER

Vs

EMMAR MGF Land Ltd.

....

RESPONDENT

SECTION:

Under Section 7

Order delivered on 28.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:-

Mr. Shaurya Sharma, Mr. Ankit Khurana, Advs.

For the respondent


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ORDER

List the matter along with the connected matter against the same corporate debtor posted for hearing on 01.03.2019.

 Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

 Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)